

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P.No. 2 of 2011

Dated : 1st September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Electricity Distribution Co. Ltd. ... Petitioner(s)

Versus

Maharashtra Electricity Regulatory Comm. & Anr.Respondent(s)

Counsel for the Petitioner(s): Mr. Vikas Singh, Sr. Adv. with
Mr. Abhishek Mitra, Mr. Varun Pathak
Counsel for the Respondent(s): Ms. Swapna for Mr. Buddy A. Ranganadhan

ORDER

Rejoinder is being filed today by the learned counsel for the Appellant. He is directed to serve a copy on the other side.

Post the matter on **05.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks